

[ Secretary ]

- (ii) I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Thursday, the 19th December, 1968, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Monopolies and Restrictive Trade Practices Bill, 1967 :-

"That the time appointed for the presentation of the Report of the Joint Committee of the houses on the Bill to provide that the operation of the economic system does not result in the concentration of economic power to the common detriment, for the control of monopolies, for the prohibition of monopolistic and restrictive trade practices and for matters connected therewith or incidental thereto, be further extended upto the last day of the second week of the 67th (February-March 1969) Session of the Rajya Sabha."

#### PUBLIC ACCOUNTS COMMITTEE

and Thirty-eighth Reports.

SHRI DATTATRAYA KUNTE (Kolaba): I beg to present the following reports of the Public Accounts Committee :

- (i) Thirty-fifth Report on action taken by Government on the recommendations of Committee contained in their Sixth and Thirteenth Reports relating to Posts and Telegraphs Accounts.

Thirty-eighth Report on action taken by Government on the recommendations of the Committee contained in their Seventieth Report (Third Lok Sabha) on Paragraph 10 of Audit Report (Defence Services 1966-Manufacture of Engines.

12.30 hrs.

PETITIONS *Re.* : DEVELOPMENT OF KUTCH AND BIMALGAR-TALCHER RAIL LINK.

श्री जार्ज फरनेन्डीज् (बम्बई दक्षिण) : अध्यक्ष महोदय, मैं कच्छ क्षेत्र के विकास के

बारे में श्री विपिन चन्द्र जे० घन्तनी तथा अन्य व्यक्तियों से प्राप्त एक याचिका पेश करता हूँ ।

SHRI S. KUNDU (Balasore) : Sir, I beg to present a petition signed by Shri H. K. Sahu, Secretary, Railway Users' Committee, Rourkela and more than 11,000 other citizens, demanding the construction of Bimlagarh-Talcher rail link and a rail coach to be provided from Rourkela to Puri.

12-30½ hrs.

#### MONOPOLIES AND RESTRICTIVE TRADE PRACTICES BILL

Appointment of Members to Joint Committee

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI RAGHUNATH REDDY) : I beg to move :

"That Shri P. K. Vasudevan Nair, Member of Lok Sabha be appointed to the Joint Committee of the Houses on the Monopolies and Restrictive Trade Practices Bill, 1967 in the vacancy caused by the resignation of Shri Indrajit Gupta with effect from the 13th December, 1968."

MR. SPEAKER : The question is :

"That Shri P. K. Vasudevan Nair, Member of Lok Sabha be appointed to the Joint Committee of the House on the Monopolies and Restrictive Trade Practices Bill, 1967 in the vacancy caused by the resignation of Shri Indrajit Gupta with effect from the 13th December, 1968."

*The motion was adopted*

12.31 hrs.

#### BUSINESS OF THE HOUSE

SEVERAL HON MEMBERS *rose.*

MR. SPEAKER : The last discussion